



\$~26, 28-33, 35-128

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire and

Mr. Ajay Singh. Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Pratima N. Lakra, CGSC with

Ms. Vrinda, Advocate for UOI. Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr. Zoheb Hossain, Mr. Vivek

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Aditya Singla, SSC with Ms.

Charu Sharma, Advocate for R-4.

28

+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Sparsh Bhargava, Ms. Ishita

Farsauja, Mr. Apoorv Shukla and Ms.

Vanshika Tanjeja, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Anurag Ahluwalia, CGSC with Mr. Milind Nagpal Advocate for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

29

+ **W.P.(C) 13194/2018**

SHARMA TRADING COMPANY

..... Petitioner

Through:

Mr. Naresh Thacker, Mr. Kumar

Visalaksh, Mr. Udit Jain, Mr. Arihant

Tater, Mr. Saurabh Dugar and

Mr. Ajitesh Dayal Singh, Advocates.

Versus

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..... Respondents

Through:

Mr. Anurag Ahluwalia, CGSC with Mr.Milind Nagpal Advocate for UOI. Ms.Aakanksha Kaul, Advocate with Ms.Versha Singh, Advocate for NAA Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

30

+ **W.P.(C) 378/2019**

HINDUSTAN UNILEVER LIMITED Petitioner

Through: Mr. Ajay Bhargava, Ms. Vanita

Bhargava and Mr. Nikitha Shenoy,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikrant N. Goyal, Advocate with

Mr. Nitin Chandra and Mr. Jeet

Chakravarti, Advocates for UOI.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

31

+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr. Ajay Bhargava, Ms. Vanita

Bhargava, Mr. Aseem Chaturvedi and

Mr. Sahil Siddiqui, Advs.

Versus

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NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya,

Advs. for DGAP

Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani,

Advocates for R-4.

32

+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Ms. Akanksha Kaul, Advocate with

Ms. Versha Singh Advs for UOI. Mr.Gyanendra Singh, Advocate.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

33

+ **W.P.(C)** 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

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Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for DGAP

35

+ **W.P.(C)** 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Mr. Ajay Bhargava, Ms. Vanita

Bhargava and Ms. Nikhitha Shenoy,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripu Daman Bhardwaj, CGSC

with Mr. Kushagra Kumar, Advocate

for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

36

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr. Rupender Sinhmar, Mr. Prahlad

Singh, Mr. K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC with Mr. Milind Nagpal Advocate for UOI. Mr. Farman Ali (SPC) with Ms. Usha Jamnal and Mr. Krishan Kumar,

Advocates for R-2 & 3.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

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+ **W.P.(C)** 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa, Mr. Anuj Garg, Advocates.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Ruchir Mishra, Mr. Mukesh Kr.

Tiwari and Ms. Reba Jena Mishra,

Advocates

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar & Ms. Ria, Advocates Mr. Bhagvan Swarup Shukla, CGSC with Mr. Vinay Kumar Shukla,

Advocate for UOI

Mr. Farman Ali, Advocate with Ms. Usha and Mr. Krishan Kumar,

Advocates for R-2 & 3

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

38

+ W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Sparsh Bhargava, Ms. Ishita

Farsauja, Mr. Apoorv Shukla and Ms.

Vanshika Tanjeja, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Viraj R. Datar, Sr. Advocate with

Mr. Nitish Chaudhary, Advocate for

R-1 with R-1 present-in-person.

Mr. Rajesh Kumar, SPC with Mr.

Shivam, Advocate for UOI.

Mr.Apoorv Kurup, CGSC with Mr.Shivansh Dwivedi, Advocate for

UOI.

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Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for DGAP

39 +

W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

40 +

W.P.(C) 12847/2019 & CM APPL. 52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal. Advs. For UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

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+ W.P.(C) 7910/2019 & CM APPL. 32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagvan Swarup Shukla, CGSC

with Mr. Vinay Kumar Shukla,

Advocate for UOI

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

42

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Mohan, CGSC with Mr. Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Gyanendra Singh, Advocate.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

43

+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES

..... Petitioner

Through: Mr.Sumit K Batra and Mr.Manish

Khurana, Ms. Priyanka Jindal, Advs.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, SPC with

Mr. Neha Yadav, Mr. Kuldeep Singh,

Advocates for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Sanjay Jain, Sr. Advocate with Mr. Ripu Daman Bhardwaj, CGSC, Mr.Nishank Tripathi, Advs. Mr. Chandra Kumar Singh, DCP, Traffic. Mr.Satyakam, ASC with Mr. Pradyut Kashuyap, Adocate for GNCTD.

Mr. Ashish Verma and Mr. Debopriya

Moulik, Advocates

44

+ **W.P.(C)** 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocates for

UOI.

Mr.Farman Ali with Ms.Usha Jamnal and Mr.Krishan Kumar, Advocates

for R-2 & 3.

45

W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Bose with Mr.Ankit

Sachdeva and Ms. Shohini

Bhattacharya, Advs.

Versus

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UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with

Mr. Zubin Singh and Mr. Debar Chan

De, Advocates for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

46

+ W.P.(C) 10932/2020 & CM APPLs..34237-34238/2020 AND 8172/2022

M/S EMAAR MGF LAND LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ravi Prakash, CGSC with

Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate

for UOI.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

Ms. Neha Malik, Advocate for R-4.

Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and

DGAP.

47

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD,

..... Petitioner

Through: Mr. U.A. Rana and Mr. Himanshu

Mehta, Advocates

Versus

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NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Dev P Bhardwaj and Mr. Sarthak

Anand, Advoctates for UOI

48 +

W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr. Prakash Kumar, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar, SPC with Ms.

Shivam, Advocate for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

49

+ **W.P.(C)** 1780/2020

JOHNSON & JOHNSON PVT.LTD

..... Petitioner

Through: Mr.

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI/R-1

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Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for DGAP

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

50 +

W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

..... Petitioner

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, SPC with Mr.

Shivam, Advocates for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Aman Malik, Advocate for NAA

& DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

51

+ W.P.(C) 2084/2020 & CM APPL. 7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Adv

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Samir Malik, Adv. for R-2 and R-

3

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Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

52

+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Advocate for NAA

& DGAP.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

53

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya,

Advs. for DGAP

54

+ W.P.(C) 2742/2020 & CM APPL. 9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr. Prateek Bansal, Advocate.

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Versus

Through:

UNION OF INDIA & ORS.

..... Respondents Mr. Aman Malik, Advocate for R-2 &

3.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

55

+ **W.P.(C)** 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr. Shashank Shekhar with Mr.

Siddharth Rajkonwar, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.

56

+ **W.P.(C) 3910/2020**

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr. Deepak

Thackur and Ms. Aakansha

Wadhwani, Advocates

Versus

UNION OF INDIA & ORS

.... Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya,

Advs. for DGAP

Mr. Vikramaditya Bhaskar, Adv.

Mr. Amar Dave, Amicus Curiae with Mr. Vikramaditya Bhaskar, Advocate.

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+ **W.P.(C) 3911/2020**

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Advocate with

Mr.Prem Kandpal, Mr.Ketan Jain and

Mr. Chetan Kumar Shukla Advocates..

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya,

Advs. for DGAP

Mr.Rajeev K Panday, AAG,

Mr. Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket, Advocate.

58

+ **W.P.(C)** 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Gaurav Kumar Advocate for R-1 Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

59

+ **W.P.(C)** 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa, Mr. Anuj Garg, Advocates...

versus

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UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms. Ria Khanna, Advocates for

R-1.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

60

+ **W.P.(C)** 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

..... Respondents

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS.

Through: Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. M. Rambabu, Ms. Prity Kumari.N.Eswara Rao, Advs. for R-4. Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

61

+ **W.P.(C)** 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali

Jha Manish, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya,

Advs. for DGAP

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+ **W.P.(C)** 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Farman Ali (SPC) with Ms. Usha

Jamnal, Advocate for UOI.

63

W.P.(C) 4607/2020

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa, Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali (SPC) with Ms. Usha

Jamnal, Advocate for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Ravi Chawla, St. Counsel for NAA with Mr. Avneesh Kumar

Upadhyay, Advocate

64 +

W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

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Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Farman Ali (SPC) with Ms. Usha

Jamnal, Advocate for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Rony John, Mr. Piyush Swami and Mr. Arshdeep Singh and Mr. Anuj Dubey, Advocates for R-2 and

3.

65

+ **W.P.(C)** 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Farman Ali (SPC) with Ms. Usha

Jamnal, Advocate for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

66

W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD

..... Petitioner

Through:

Mr. Monish Panda, Advocate with

Mr. Mrinal Bharat Ram and Mr.

Gaurav Dabas, Advocates.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr. Vinay Kumar Shukla,

Advocates for UOI.

Mr. Farmaan Ali with Ms. Usha Jamnal and Mr. Krishan Kumar,

Advocates for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

67

+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anil Soni, CGSC for UOI with

Mr. Devvrat Yadav, Advocate.

Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Nishtha Mittal and Ms. Apurva Singh, Advs for R-2 to 7 Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Ms. Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI. Ms. Alpana Singh & Mr. P. Pandey,

Advocates for R-3

68

+ W.P.(C) 5979/2020 & CM APPL. 21655/2020

EMAAR MGF LAND LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak,

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Ms. Apeksha Mehta, Mr. Agrim Motiyani, Arora. Ms. Umang Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms. Khandelwal. Advocate for Astu

UOL.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

Mr. Satish Kumar, Sr. Standing

Counsel.

69

W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner

> Gupta, Mr. Nikhil Mr. Through: Vipin

> > Upadhyay, Mr. Prince Nagpal & Mr.

Rochit, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vivek Goyal, Advocate with Mr. Gokul Sharma, Advocate Advocate

for R-1.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

70

W.P.(C) 7412/2020 & CM APPL. 24800/2020 +

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Mr. Tushar Jaswal, Mr. Rahul Sateeja Through:

with Mr. Pranav Bansal and Mr.

Sanyam Agarwal, Advs.

Versus

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..... Respondents

Through:

Mr. Farman Ali (SPC) with Ms. Usha

Jamnal, Advocate for UOI. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

71 +

W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Aakanksha Kaul, Advocate with Ms. Versha Singh and Mr. Aman Sahani & Ms. Rhea, Advocates for

UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

72

+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

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..... Respondents

Through: Mr. Farman Ali (SPC) with Ms. Usha

Jamnal, Advocate for UOI.

Mr. Vipul Agrawal and Mr. Goorang Ranjan, Advocates NAA & DGAP. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

73 +

W.P.(C) 8751/2020 & CM APPL. 28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr. Puneet Agrawal, with Mr. Prem

Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat, Ms. Manpreet Kaur Bhasin and Mr. Alexander Mathai Paikaday, Advocates for UOI. Ms. Sonu Bhatnagar, Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-2.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

74 +

W.P.(C) 9146/2020 & CM APPL. 29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

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..... Respondents

Through:

Mr. Satish Kumar, Sr. standing counsel with Ms. Vaishali Goyal and

Mr. Dhruv, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

R-3.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

75 +

W.P.(C) 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali (SPC) with Ms. Usha

Jamnal, Advocate for UOI. Ms. Aakanksha Kaul, Advocate. Ms. Neha Malik, Adv. for R-3 & 4

76 +

W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Aakanksha Kaul, Mr. Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

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+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Mr. Prem Kandpal, Advocate with

Mr. Ketan Jain and Mr. Chetan

Kumar Shukla Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Aakanksha Kaul, Advocate with

Ms. Versha Singh and Mr. Aman Sahani & Ms. Rhea, Advocates for

UOI.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

78

+ W.P.(C) 12471/2021 & CM APPL. 39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr. Kunal Vajani with Mr. Kunal

Mimani, Mr. Kartikey Bhatt and Mr.

Abhinav Jain, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Gaurav Kumar, Ms. Ria

Khanna. Advocate for R-1

Mr. Aman Malik, Advocate for R-2 &

R-3.

Mr. Aman Malik, Advocate for R-2

and 3

Mr. Aditya Singla, Sr. Standing

Counsel for R-4.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

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+ **W.P.(C)** 1357/2021

M/S INFINITI RETAIL LTD Petitioner

Through: Mr. Rohan Shah, Mr. Mihir

Deshmukh, Mr. Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS. Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for

UOI with Mr. Sachin Singh and Ms.

Chaahat Khanna, Advs.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

80

+ **W.P.(C)** 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rohan Shah, Mr. S. Mahesh

Sahasranaman and Mr. S. Rajan,

Advocates for UOI

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

81 +

W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr. Aman Malik, Mr. Vijay Kumar

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Maurya and Ms. Shubhi Bhardwaj, Adv. for NAA and DGAP Mr. Yunus Malik, Advocate for NAA & DGAP.

82 +

W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Amrita Prakash, CGSC with Mr.

Vishal Ashwani Mehta, Advocate for

UOI

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

83

+ **W.P.**(C) **1765/2021** M/S LE REVE

Through

..... Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay, Mr. Prince Nagpal and

Mr. Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

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+ **W.P.(C) 1766/2021**

NEEVA FOODS PVT. LTD Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay, Mr. Prince Nagpal and

Mr. Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aditya Dewan, Advocate

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

85

W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Abshishek A. Rastogi and Mr.

Pratyush Prava Saha, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Satya Ranjan Swain, Sr.PC, Mr.

Kautilya Birat, Adv. for R-1/UOI Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

86

+ W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anshuman, Sr.Panel Counsel

with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr. Aditya Dewan, Advs. for R-

3/NAPA.

Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover,

Adv. for R-4.

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Ms. Talish Ray, Adv.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

87 +

W.P.(C) 2440/2021

BONNE SANTE

..... Petitioner

Through:

Mr. Nikhil Gupta, Mr. Vipin Upadhayay, Mr. Prince Nagpal and

Mr. Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Pratima N. Lakra, CGSC with

Ms. Vrinda, Advocate for UOI. Mr. Rony John, Mr. Piyush Swami, Mr. Arshdeep Singh and Mr. Anuj

Dubey, Advocates for R-2 and 3.

88

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh

Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Rajesh Kumar, SPC with Ms.

Shivam, Advocate for UOI.

Mr. Parangat Pandey and Ms. Alpana

Singh, Advocates for R-3.

89

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Ms. Mannat Waraich and Mr. Ashray

Behura, Advs.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

90

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners

Through: Mr. Ajay Aggarwal, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Advocate for

UOI.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

91

+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda with Mr. Mrinal

Bharat Ram and Mr. Gaurav Dabas,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Devendra Kumar, Adv. for UOI.

Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. for NAA Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

92

+ **W.P.(C) 3254/2021**

GILLETTE INDIA LTDPetitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak,

Page 28 of 46





Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms. Ria Khanna

Advocate for R-1

93

+ **W.P.(C) 3306/2021**

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar, Advocate

for R-1.

Mr. Vivek Goyal, CGSC with Mr.

Gokul Sharma, Adv. for UOI. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

94

+ **W.P.(C)** 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak,

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Ms. Apeksha Mehta, Mr. Agrim Motiyani, Arora, Ms. Umang Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Through: Mr. Vivek Goyal, Advocate with Mr.

> > Gokul Sharma. Advocate for R-1. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

95

+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

> Ms. Ruby Singh Ahuja, Ms. Kritika Through:

> > Sachdeva, Mr. Jappanpreet Hora,

Advs.

versus

UNION OF INDIA & ORS. Respondents

> Ms. Pratima N. Lakra, CGSC with Through:

Ms. Vrinda, Advocate for UOI. Mr. Vinod Diwakar, CGSC with Mr.

Vishal Kumar Singh and Mr. Olson

Nair, Advs. for UOI.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

96

W.P.(C) 3867/2021 +

M/S ELECTRONICS MART INDIA LTD Petitioner

> Through: Mr. Nikhil Gupta, Mr. Vipin

> > Upadhayay, Mr. Prince Nagpal and

Mr. Rochit Abhishek, Advs.

Versus

UNION OF INDIA & ORS.

Mr. Farman Ali (SPC)

..... Respondents

Through: with Ms. Usha Jamnal. Advocate for

UOI.

Mr. Ripu Daman Bhardwaj, CGSC

for UOI

Mr. Yunus Malik, Adv. NAA and

DGAP.

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Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for DGAP

97

+ **W.P.(C) 4600/2021**

INOX LEISURE LIMITED.

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Ripu Daman Bhardwaj, CGSC

with Mr. Kushagra Kumar, Advocate

for R-1.

Mr. Bhagwan Swaroop Shukla, CGSC with Mr. Vinay Kumar Shukla,

Advocates for UOI.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

98

+ W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay, Mr. Prince Nagpal & Mr.

Rochit, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ajay Kumar Pandey, SPC for UOI with Mr. Rajat Choudhary,

Advocate.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Farman Ali, SPC with Ms. Usha Jamnal, Mr. Krishan Kumar,

Advocate.

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+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup, CGSC with Mr. Shivansu Dwivedi and Mr. Akhil

Masiya, Advocates for R-1

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

100

+ **W.P.(C) 990/2021**

M/S BPTP LTD.

..... Petitioner

Through: Mr. Kishore Kunal and Ms. Ankita

Prakash & Mr. Anuj Kumar, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr.

Gaurav Kumar, Ms. Ria Khanna,

Advocate for R-1

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

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W.P.(C) 997/2021 & CM No.2721/2021 +

M/S MAN REALTY LTD & ANR.

..... Petitioners

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora. Umang Motivani, Ms.

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Farman Ali (SPC) with Ms. Usha Jamnal. Advocate for

UOI.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

102

W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022 +

LICHFL CARE HOMES LIMITED

..... Petitioner

Through:

Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Kamal Kant Jha, SPC with Mr. Avinash Singh, Advocate for R-1/UOI.

Mr. Abhishek Saket, Advocate for

Mr.K.K.Jha, SPC for R-1.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Nishtha Mittal and Ms. Apurva Singh, Advs for R-5 & 6 Mr. Varun Sharma, Advocate for the

complainant.

Ms. Sharmila Upadhyay, Ms. Supriya R. Pandey and Mr. Pawan Upadhyay,

Advs. for R-4.

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+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Uma Prasuna Bachu, Sr.PC with

Ms. Poonam, GP for R-1.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

104

+ W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022

M/S SWATI REALTY Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Adv

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Sandeep Vishnu, Advocate for

UOI.

Ms. Suruchi Suri, Advocate & Mr.

Mayur, Advocate for R-4.

Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Nishtha Mittal and

Ms. Apurva Singh, Advs for R-4

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

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+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishna Mohan K Menon and

Ms. Parul Sachdeva, Advocate.

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.

Abhishek Khanna, Advocate for R-1. Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

106 +

W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

..... Respondents

Through: Mr. Krishna Dev Jagarlamudi,

Advocate with Mr. N. Sai Vinod,

Advocate.

Versus

UNION OF INDIA & ORS.

Through: Mr. Jatin, Sr. Panel Counsel with Ms.

Chetanaya Puri, Advocate for UOI. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Nishtha Mittal and Ms. Apurva Singh, Advs for R-5 & 6

107

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

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Versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar, Mr. Ria Khanna, Advocate for

Auvocai

R-1.

Mr. Vipul Agrwal, Adv. for

NAA/DGAP

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Satish Kumar, Sr. Standing Counsel with Ms. Vaishali Goyal,

Advocates for R-5.

108

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP

..... Petitioner

Through:

Mr. Raj Shekhar Rao, Sr. Advocate with Mr. Rituraj H. Gurjar with Mr. Prateek K. Chadha, Mr. Sreekar Aechuri, Ms. Pragya Ganjoo,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Sushil Kumar Pandey, Mr. Neha Yadav, Mr. Kuldeep Singh,

Advocates for UOI.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Anurag Ojha, Sr. Standing Counsel with Mr. Vipul Kumar, Advocate respondent No.3 & 4.

Ms. Sonu Bhatnagar with Ms. Anushree Narain, Ms. Venus Mehrotra and Ms. Nishtha Mittal,

Advocates for R-5& 6

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+ **W.P.(C) 14835/2022**

M/S AIRMID REAL ESTATE LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr. Kishore Kunal and Ms. Ankita Prakash & Mr. Anuj Kumar,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar, SPC with Ms.

Shivam, Advocate for UOI. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

110

+ **W.P.(C)** 15169/2022

GELENMARK PHARMACEUTICAL

LIMITED AND ANR Petitioners

Through: Mr. Rohan Shah, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Sushil Kumar Pandey with Mr.

Kuldeep Singh, Advocates for UOI. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

111

+ W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr. Srinivas Kotni, Mr. Akshay

Kumar, Mr. Anirudh Ramanathan, Mr. Safal Sethi, Mr. Rishabh Dev

Dixit, Advocates.

Versus

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UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Sushil Kumar Pandey with Mr. Kuldeep Singh, Advocates for UOI. Mr. Rakesh Kumar, CGSC with Mr.

Sunil, Advocate for UOI. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

112

+ W.P.(C) 15240/2022, CM APPLs.47193-47195/2022, 42515/2023

PRESCON REALTORS AND INFRASTRUCTURES

PRIVATE LIMITED Petitioner

Through: Mr. Tushar Jarwal, Mr. Rahul Sateeja,

Mr. Pranav and Mr. Agarwal, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vijay Joshi, Adv. for R-1.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Anurag Ojha, Sr. Standing Counsel with Mr. Vipul Kumar,

Advocate for R-5.

Ms. Anushree Narain, Standing counsel with Ms. Simran Kumari,

Advocate for GST.

113

+ W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Ms. Apeksha Mehta, Mr. Agrim Arora, Ms. Umang Motiyani,

Advocates.

Versus

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UNION OF INDIA & ORS. Respondents

Through: Mr. V. Lakshmikumaran, Mr. Jatin

Singh, Advocate for UOI. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

114 +

W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Jatin Singh, SPC for UOI.

Mr. Manish Kumar, Sr. Central Govt.

Counsel.

Ms. Anushree Narain and Ms. Simran

Kumari, Advocates for GST Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

115

+ W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022

PRASU INFRABUILD PVT LTD Petitioner

Through: Mr. Tarun Jain, Advocate with Mr.

Divyansh Singh, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Sanjay Kumar. SPC for R-1.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

Mr. Sumit Gaur, Advocate for R-6, 7,

9, 11, 12, 13, 14 & 15.

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+ W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD Appellant

Through: Mr. Sandeep Chilana, Advocate with

Mr. Rastogi, Ms. Anjali Jain, Mr. Abdullah Tanveer, Ms. Kannopriya Gupta, Ms. Jagriti, Mr. Priyojeet Chatterjee & Ms. Snehil Sharma,

Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Ms. Anushree Narain and Ms. Simran

Kumari, Advocates for GST. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

117

+ W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022

BHAGWATI INFRA Petitioner

Through: Mr. Bharat Rai Chandani, Advocate

with Mr. Deepak Kumar Khokhar,

Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Chiranjeev Kumar, Mr. Mukesh

Sachdeva, Advocates for R-1. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

118

+ W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP

..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr. Ajitesh

Dayal Singh, Advocates.

Versus

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UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Sushil Raaja, SPC for UOI

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

119

+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD.

..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

and Mr.Ajitesh Dayal Singh,

Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Neeraj, SPC with Mr. Vedansh

Anand, Mr. Mahesh Kumar Rathore

and Mr Sanjay Pal, Advs.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

120

+ W.P.(C) 17073/2022 & CM APPL. 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD.

..... Petitioner

Through: Mr. Sparsh Bhargava, Ms. Ishita

Farsauja, Mr. Apoorv Shukla and Ms.

Vanshika Tanjeja, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Jatin Singh, SPC for R-1.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

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+ W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr. Preetesh Kapur, Sr. Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian R. Iyer and Mr. Kanav Agarwal and Ms. Muskan

Yadav, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Archana Surve, Advcoate for R-1

to 4

Mr. Ravi Prakash, CGSC with Mr. Archana Surve, Mr. Vinod Kumar

Ahlawat, Advocates for

UOI.

122

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Ms. Mannat Waraich and Mr. Ashray

Behura, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.

Sunil, Advocate for UOI. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

123

+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

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UNION OF INDIA & ORS. Respondents

Through: Mr. Abhishek Saket, Advocate for

UOI

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

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W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023

M/S ATS TOWNSHIP PVT. LTD. Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Ms.

Astu Khandelwal, Adv. for R-I

(UOI).

Mr. Naginder Benipal, SPC with Mr. Ankit Siwach and Ms. Harithi

Kambri, Advocates for UOI.

Ms. Anushree Narain, Standing Counsel with Ms. Simran Kumari,

Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi,

Advs for R-2.

Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

125

+ **W.P.(C)** 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD. Petitioner

Through: Mr. Vineet Bhatia, Mr. Aamnaya J.

Mishra, Mr. Keshav Garg and Mr.

Bipin Punia, Advs.

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Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Ms. Astu Khandelwal, Advocate for

UOI.

Mr. Virender Pratap Singh Charak, Ms. Shubhra Parashar, Mr. Yash Hari Dixit & Ms. Vidya Mishra, Advocates

for UOI.

Ms. Anushree Narain, Standing Counsel with Ms. Simran Kumari,

Advocate for R-2, (CBIC).

Mr. S.V. Tyagi & Mr. Shivam Tyagi,

Advs for R-2.

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

Ms. Gigi C George and Mr. Dheeraj

Singh, Advocates for UOI.

126

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr. Abhishek A Rastogi, Ms. Pooja

M. Rastogi, Ms. Meenal Songire &

Mr. Ajay Singh, Advs.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Gigi C. George with Mr. Dheeraj

Singh, Advocates for R-1/UOI. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

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+ W.P.(C) 3866/2023 & CM APPL. 15035/2023

ATS HOMES PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Advocate with

Mr. Prem Kandpal, Mr. Ketan Jain and Mr. Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Anshuman and Mr. Piyush

Ahluwalia, Advocates for R1/UOI Ms. Anushree Narain, Standing Counsel for GST/R-2 with Ms.

Simran Kumari, Advocate. Mr. Zoheb Hossain, Mr. Vivek

Gurnani and Ms. Abhipriya, Advs. for

DGAP

128

+ W.P.(C) 14681/2023 & C.M.No.58468/2023

M/S ADHIRAJ CONSTRUCTIONS PVT. LTD. Petitioner

Through: Mr. Bharat Raichandani with Mr.

Deepak Kumar Khokhar, Advocates.

Versus

UNION OF INDIA

..... Respondent

Through: Mr. Sushil Raaja, Advocate for UOI

Mr. Zoheb Hossain, Mr. Vivek Gurnani and Ms. Abhipriya, Advs. for

DGAP

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

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ORDER 21.02.2024

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At the request of Mr. V. Lakshmikumaran, adjourned to 19th March, 2024 at 02:30 P.M.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

FEBRUARY 21, 2024

N.Khanna